

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
LOK SABHA

UN-STARRED QUESTION No. 531

TO BE ANSWERED ON 20 JULY 2018 (FRIDAY)/ Ashadha 29, 1940 (Saka)

Common Service Centres

Question

531. DR. K. GOPAL:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has decided to enable ~~an~~ 2.9 lakh common service centres in the country to operate as business correspondents of banks;
- (b) if so, the details thereof;
- (c) whether these centres will be allowed to perform other financial services; and
- (d) if so, the details thereof?

Answer

The Minister of State in the Ministry of Finance

(SHRI SHIV PRATAP SHUKLA)

(a) to (d) As per the Reserve Bank of India's extant guidelines dated 28.9.2010 on financial inclusion by extension of banking services, banks may, inter alia, engage Common Service Centres (CSCs) as their Business Correspondents (BCs). Further, the activities to be undertaken by the BCs would be within the normal course of the bank's banking business, but conducted through the BCs at places other than the bank premises/ATMs.
